

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2255/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the April, 2019.

Sub:- **Restricted holiday.**

Ref:- Your Letter No.DJL/3009/2019, dated 20.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 20.04.2019, has been granted / ~~rejected~~.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/2256/A, dated 26.04.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]